NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.21/ BB/2017	ē	For Considera- tion	230/ 232	DKR Healthcare Pvt. Ltd. & Another.

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

1. SAJIP. JOHN Admil & potitur.

Counsel for petitioner is present.

He has filed withdrawal memo. Memo is recorded. Petitioner Company is permitted to withdraw the petition.

Petition is dismissed as withdrawn with liberty to file fresh petition before the Regional Director.

MEMBER (J)

MEMBER (T)